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Title : Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of understanding between the Bharat Earth Movers Limited and the Department of Defence Production, Ministry of Defence, for the year 2006-2007.

(Placed in Library, See No. LT 4267/06)

- (ii) Memorandum of understanding between the Goa Shipyard Limited and the Department of Defence Production, Ministry of Defence, for the year 2006-2007.

(Placed in Library, See No. LT 4268/06)

- (ii) Memorandum of understanding between the Mazagon Dock Limited and the Department of Defence Production, Ministry of Defence, for the year 2006-2007.

(Placed in Library, See No. LT 4269/06)

- (iv) Memorandum of understanding between the Mishra Dhatu Nigam Limited and the Department of Defence Production, Ministry of Defence, for the year 2006-2007.

(Placed in Library, See No. LT 4270/06)

- (v) Memorandum of understanding between the Garden Reach Shipbuilders and Engineers Limited and the Department of Defence Production, Ministry of Defence, for the year 2006-2007.

(Placed in Library, See No. LT 4271/06)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Jawahar Institute of Mountaineering and Winter Sports, Pahalgam, for the year 2004-2005, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawahar Institute of Mountaineering and Winter Sports, Pahalgam, for the year 2004-2005.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 4272/06)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Institute of Mountaineering, Uttarkashi, for the year 2004-2005, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Institute of Mountaineering, Uttarkashi, for the year 2004-2005.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 4273/06)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Himalayan Mountaineering Institute, Darjeeling, for the year 2004-2005, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Himalayan Mountaineering Institute, Darjeeling, for the year 2004-2005.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT 4274/06)

THE MINISTER OF MINORITY AFFAIRS (SHRI A.R. ANTULAY): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Wakf Council, New Delhi, for the year 2004-2005.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Wakf Council, New Delhi, for the year 2004-2005, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Wakf Council, New Delhi, for the year 2004-2005.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4275/06)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the National Minorities Development and Finance Corporation, New Delhi, for the year 2004-2005.

(ii) Annual Report of the National Minorities Development and Finance Corporation, New Delhi, for the year 2004-2005, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 4276/06)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): On behalf of Shrimati Meira Kumar, I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Rehabilitation Council of India, New Delhi, for the year 2004-2005, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rehabilitation Council of India, New Delhi, for the year 2004-2005.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4277/06)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Ali Yavar Jung National Institute for the Hearing Handicapped, Mumbai, for the year 2004-2005, along with Audited Accounts.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ali Yavar Jung National Institute for the Hearing Handicapped, Mumbai, for the year 2004-2005.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4278/06)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Mentally Handicapped, Secunderabad, for the year 2004-2005, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for the Mentally Handicapped, Secunderabad, for the year 2004-2005.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 4279/06)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Pt. Deendayal Upadhyaya Institute for the Physically Handicapped, New Delhi, for the year 2004-2005, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pt. Deendayal Upadhyaya Institute for the Physically Handicapped, New Delhi, for the year 2004-2005.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 4280/06)

THE MINISTER OF TOURISM AND CULTURE (SHRIMATI AMBIKA SONI): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the North Central Zone Cultural Centre, Allahabad, for the year 2004-2005, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Central Zone Cultural Centre, Allahabad, for the year 2004-2005.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4281/06)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Allahabad Museum Society, Allahabad, for the year 2004-2005, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Allahabad Museum Society, Allahabad, for the year 2004-2005.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4282/06)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year

2004-2005.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 2004-2005, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of Central Institute of Buddhist Studies, Leh-Ladakh, for the year 2004-2005.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 4283/06)

THE MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA): On behalf of Shri Praful Patel, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Chief Commissioner of Railway Safety, Lucknow, for the year 2004-2005, under section 10 of the Railways Act, 1989.

(Placed in Library, See No. LT 4284/06)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SURYAKANTA PATIL): I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing action taken by the Government on the assurances, promises and undertakings given by Ministers during various sessions of Ninth, Tenth, Twelfth, Thirteenth and Fourteenth Lok Sabha:-

NINTH LOK SABHA

1. Statement No. LV Seventh Session, 1991

(Placed in Library, See No. LT 4285/06)

TENTH LOK SABHA

2. Statement No. XLI Eighth Session, 1993

(Placed in Library, See No. LT 4286/06)

3. Statement No. XXXVII Ninth Session, 1994

(Placed in Library, See No. LT 4287/06)

4. Statement No. XXI Sixteenth Session, 1996

(Placed in Library, See No. LT 4288/06)

TWELFTH LOK SABHA

5. Statement No. XXXVII Second Session, 1998

6. Statement No. XXXV Fourth Session, 1999

(Placed in Library, See No. LT 4289/06)

(Placed in Library, See No. LT 4290/06)

THIRTEENTH LOK SABHA

7. Statement No. XXXIV Second Session, 1999

(Placed in Library, See No. LT 4291/06)

8. Statement No. XXXV Third Session, 2000

(Placed in Library, See No. LT 4292/06)

9. Statement No. XXX Fourth Session, 2000

(Placed in Library, See No. LT 4293/06)

10. Statement No. XXXVIII Sixth Session, 2001

(Placed in Library, See No. LT 4294/06)

11. Statement No. XXXVI Seventh Session, 2001

(Placed in Library, See No. LT 4295/06)

12. Statement No. XXIII Eighth Session, 2001

(Placed in Library, See No. LT 4296/06)

13. Statement No. XXI Ninth Session, 2002

(Placed in Library, See No. LT 4297/06)

14. Statement No. XVIII Tenth Session, 2002

(Placed in Library, See No. LT 4298/06)

15. Statement No. XVI Eleventh Session, 2002

(Placed in Library, See No. LT 4299/06)

16. Statement No. XIV Twelfth Session, 2003

(Placed in Library, See No. LT 4300/06)

17. Statement No. XI Thirteenth Session, 2003

(Placed in Library, See No. LT 4301/06)

18. Statement No. X Fourteenth Session, 2003

(Placed in Library, See No. LT 4302/06)

FOURTEENTH LOK SABHA

19. Statement No. VIII Second Session, 2004

(Placed in Library, See No. LT 4303/06)

20. Statement No. VI Third Session, 2004

(Placed in Library, See No. LT 4304/06)

21. Statement No. IV Fourth Session, 2005

(Placed in Library, See No. LT 4305/06)

22. Statement No. III Fifth Session, 2005

(Placed in Library, See No. LT 4306/06)

23. Statement No. II Sixth Session, 2005

(Placed in Library, See No. LT 4307/06)

24. Statement No. I Seventh Session, 2006

(Placed in Library, See No. LT 4308/06)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): I beg to lay on the Table-

(1) A copy of the Railway Passengers (Cancellation of Ticket and Refund of Fare) fifth Amendment Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 165(E) in Gazette of India dated the 20th March, 2006, under section 199 of the Railways Act, 1989.

(Placed in Library, See No. LT 4309/06)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Railway Information Systems, New Delhi, for the year 2004-2005, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Railway Information Systems, New Delhi, for the year 2004-2005.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 4310/06)

(4) A copy of the Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against Vacancies Reserved for them in Recruitment and Promotion categories on the Railways for the year ending 31st March, 2004.

(Placed in Library, See No. LT 4311/06)

(5) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the Indian Railway Finance Corporation Limited and the Ministry of Railways, for the year 2006-2007.

(Placed in Library, See No. LT 4312/06)

(ii) Memorandum of Understanding between the Container Corporation of India Limited and the Ministry of Railways, for the year 2006-2007.

(Placed in Library, See No. LT 4313/06)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 2004-2005.

(ii) Annual Report of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 2004-2005, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4314/06)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Swami Vivekanand National Institute of Rehabilitation Training and Research, Cuttack, for the year 2004-2005, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of Swami Vivekanand National Institute of Rehabilitation Training and Research, Cuttack, for the year 2004-2005.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4315/06)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA PATEL): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Memorandum of understanding between the Hindustan Petroleum Corporation Limited and the Ministry of Petroleum and Natural Gas, for the year 2006-2007.

(Placed in Library, See No. LT 4316/06)

(2) Memorandum of understanding between the Engineers India Limited and the Ministry of Petroleum and Natural Gas, for the year 2006-2007.

(Placed in Library, See No. LT 4317/06)

(3) Memorandum of understanding between the Balmer Lawrie and Company Limited and the Ministry of Petroleum and Natural Gas, for the year 2006-2007.

(Placed in Library, See No. LT 4318/06)